

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
THINK & LEARN PRIVATE LIMITED****OPERATING IN EDUCATION TECHNOLOGY SERVICES AT BENGALURU****(Under sub-regulation (1) of regulation 36A and 36B (6A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Think & Learn Private Limited PAN No.: - AAECT0931A CIN No.: - U80903KA2011PTC061427
2.	Address of the registered office	WeWork Prestige Atlanta, Software Industry, No 10/12, 80 Feet Main Road, Koramangala, 1A Block, Bengaluru - 560034, Karnataka (Refer Note 1)
3.	URL of website	https://byjuscirp.com/
4.	Details of place where majority of fixed assets are located	Bengaluru
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Information on the quantity and value of the main products/services sold during the last financial year is presently not available. The last audited financial statements available are for the financial year 2022, which may be obtained by sending a request to ip.byjus@outlook.com
7.	Number of employees/ workmen	~3100 (Refer Note 2)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Documents available can be obtained by sending an email at Ids: ip.byjus@outlook.com List of Creditors: - https://ibbi.gov.in/claims/front-claim-details/25757
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://byjuscirp.com/
10.	Last date for receipt of expression of interest	31 October 2026
11.	Date of issue of provisional list of prospective resolution applicants	10 November 2026
12.	Last date for submission of objections to provisional list	15 November 2026
13.	Date of issue of final list of prospective resolution applicants	25 November 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30 November 2026
15.	Last date for submission of resolution plans	30 December 2026
16.	Process email id to submit Expression of Interest	ip.byjus@outlook.com
17.	Details of the corporate debtor's registration status as MSME	Not Applicable
18.	Date of Publication of Form G	25 August 2025 (Original) 24 September 2025 (Corrigendum) 16 October 2026 (Re-Issue)

Note:

- Previously at IBC Knowledge Park, 4/1, 2nd Floor, Tower D Bannerghatta Main Road, Bangalore, Bangalore, Karnataka, India, 560029.
- The employee count presently disclosed is based on information collated from the Process ID and details furnished by the erstwhile Interim Resolution Professional. This constitutes limited information and is subject to revision upon subsequent discovery of additional facts or receipt of verified data from the board of directors (powers suspended).

Date: 15 October 2026**Place: Bengaluru****Sd/-****Mr. Shailendra Ajmera****IP Registration No.: - IBBI/IPA-001/IP-P00304/2017-2018/10568****Registered Address of the IP: - 3rd Floor, Worldmark 1, Aerocity Hospitality,****New Delhi, National Capital Territory of Delhi, 110037****For Think & Learn Private Limited**